

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(4) C.P.(IB)-3500(MB)/2019

CORAM:

SHRI M.K. SHRAWAT
Member (Judicial)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.12.2019**

NAME OF THE PARTIES: JM Financial Asset Reconstruction Co Ltd.

V/s

Shubh Hospitality Pvt. Ltd.

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for both sides are present.
2. A reply has been filed by the Corporate Debtor. The Petitioner is seeking time to file Rejoinder, if deem fit to be filed by 13.01.2020.
3. Matter is listed for hearing on **20.01.2020.**

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)

16.12.2019
Sushil=